

25.8.2020

J. P. Mishra Vs A. K. Srivastava & Ors.
CT Case No. 37/2019

The matter has been taken up through Video Conferencing (VC) using CISCO Webex on account of Covid Pandemic and in terms of directions issued in this regard from time to time by Hon'ble High Court & Hon'ble District & Session Judge RADC.

Present Online :

Sh. N. K. Matta, Ld. Spl. PP for ED through VC.

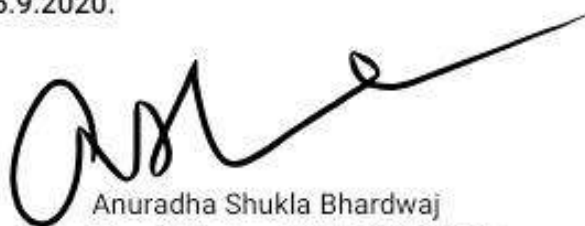
VC.

Accused G. S. Bhatia, Jasvinder Singh and Ratan Pal Singh Bhatia through

Ld. Counsel Sh. Akshay Anand for A-6 through VC.

Put up with connected matter for 25.9.2020.

Dated 25.8.2020



Anuradha Shukla Bhardwaj
Special Judge PC Act 21 RADC
New Delhi

25.8.2020

CBI Vs A. K. Srivastava & Ors.
CBI No. 310/2019

The matter has been taken up through Video Conferencing (VC) using CISCO Webex on account of Covid Pandemic and in terms of directions issued in this regard from time to time by Hon'ble High Court & Hon'ble District & Session Judge RADC.

Present Online :

Sh. Vipin Kumar, Ld. PP for CBI through VC.

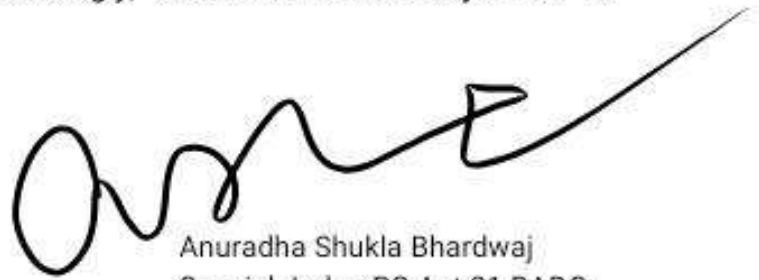
Accused G. S. Bhatia, Jasvinder Singh and Ratan Pal Singh Bhatia through

VC.

Ld. Counsel Sh. Indresh Upadhyay and Sh. Adarsh Chamoli for A-5 to A-7 through VC.

Today, the matter was listed for evidence, however, as per direction of Hon'ble High Court vide Office Order no. 26/DHC/2020 dated 30.7.2020 regular evidence matter shall not be taken through VC. Accordingly, the matter stands adjourned for 25.9.2020.

Dated 25.8.2020



Anuradha Shukla Bhardwaj
Special Judge PC Act 21 RADC
New Delhi

25.8.2020

CBI Vs A. K. Srivastava & Ors.
CBI No. 202/2019

The matter has been taken up through Video Conferencing (VC) using CISCO Webex on account of Covid Pandemic and in terms of directions issued in this regard from time to time by Hon'ble High Court & Hon'ble District & Session Judge RADC.

Present Online :

Sh. Vipin Kumar, Ld. PP for CBI through VC.

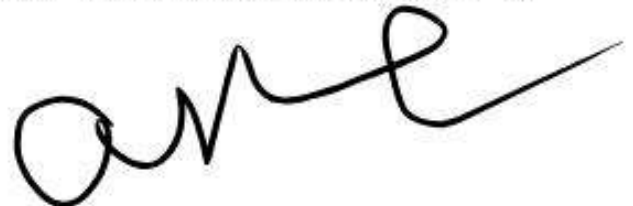
Accused G. S. Bhatia, Jasvinder Singh and Ratan Pal Singh Bhatia through

VC.

Ld. Counsel Sh. Indresh Upadhyay and Sh. Adarsh Chamoli for A-5 to A-7 through VC.

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Anuradha Shukla Bhardwaj
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